

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO.182 of 2010**

**Dated : 12<sup>th</sup> May, 2011.**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member

M/s. Raj West Power Limited ... Appellant(s)

Vs

Rajasthan Electricity Regulatory  
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K Ganesan  
Mr. V.K. Gupta, Consultant  
Counsel for the Respondent(s): Mr. R.K.Agarwal, Sr.Advocate  
Mr. Alok Chaturvedi for  
R-2 to 4  
Mr. R.K. Mehta for R-1  
Mr. Ataryami Upadhyay for R-1

**ORDER**

Heard learned Counsel for the Appellant. He wants to  
continue his submissions.

Post the matter for further **hearing on 26.5.2011.**

**(Justice P.S. Datta)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

PK